

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 208 OF 2019 &**  
**IA NO. 1248 OF 2019**

**Dated: 26<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Bhopal Dhule Transmission Company Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Divyanshu Bhatt

Counsel for the Respondent (s) : Ms. Suparna Srivastava  
Ms. Sanjna Dua for R-2

Mr. Satender Kumar Rai for R-9

Ms. Molshree Bhatnagar for R-10

**ORDER**

**Admit.**

Objections/reply, if any, shall be filed within six weeks' time i.e. on or before 01.10.2019 with advance copy to the other side.

List the matter on **16.10.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*vt/pk*